

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH**Original Application No. 365 of 2012****Monday, this the 7th day of September, 2015****CORAM:**

Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. P.K. Pradhan, Administrative Member

Sudha Bai P., Superintendent,
 Passport Office, Thiruvananthapuram. **Applicant**

(By Advocate : Mr. K.G. Venugopal – Not present)

V e r s u s

1. The Union of India, rep. by the Secretary of External Affairs, New Delhi.
2. The Passport Officer, Passport Office, Thiruvananthapuram. **Respondents**

(By Advocate : Mr. N. Anilkumar, Sr. PCGC)

This application having been heard on 07.09.2015, the Tribunal on the same day delivered the following:

ORDER

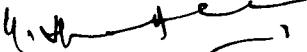
Hon'ble Mr. U. Sarathchandran, Judicial Member -

When this case was taken up for final hearing today, none was present on the side of the applicant. We take note from the previous proceedings that the appearance for the applicant has been sporadic and irregular. Mr. Sinu G. Nath representing Mr. N. Anilkumar, Sr. PCGC (R) present.

2. Applicant was called. Absent.

3. Original Application is dismissed for default. No order as to costs.


(P.K. PRADHAN)
ADMINISTRATIVE MEMBER


(U. SARATHCHANDRAN)
JUDICIAL MEMBER

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